THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong _____July, 2022.

NO.HCM.II/123/2015/Pt/Estt./2/9 : It is hereby notified that the Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to declare 14th July, 2022 as a holiday for the High Court of Meghalaya, District Judiciary and other Institutions under the jurisdiction of this High Court on account of "Beh Deinkhlam".

By Order,

REGISTRAR GENERAL
Dated Shillong _____July, 2022.

Memo. NO.HCM.II/123/2015/Pt/Estt./2/4/A

- The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for His Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for His Lordship's kind information.
- 3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for His Lordship's kind information.
- 4. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of information.
- The Private Secretary to the Advocate General of Meghalaya, Shillong for favour of information.
- 6. The Registrar (Judicial Service), High Court of Meghalaya for favour of information.
- 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of information.
- 8. The Director, Meghalaya State Judicial Academy, Shillong for favour of information.
- 9. All District & Sessions Judges, Meghalaya for favour of information.
- 10. Judicial Magistrate First Class, Mairang District Court for favour of information.
- 11. Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of information.
- 12. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of information.
- 13. The Central Project Coordinator, High Court of Meghalaya, Shillong for favour of information.
- All Joint Registrars/Deputy Registrars/Assistant Registrars High Court of Meghalaya, Shillong for favour of information.

- 15. The Chief Librarian, High Court of Meghalaya, Shillong for favour of information.
- 16. The Central Government Standing Counsel, Shillong for favour of information.
- 17. The Assistant Solicitor General, Shillong for favour of information.
- 18. The President/Secretary, all Bar Associations in the State for favour of information.
- 19. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 20. Notice board.
- 21. Office File.

REGISTRAR GENERAL